

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**

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**NOTIFICATION**

**Dated Shillong, the 29<sup>th</sup> September, 2014**

*No.LJ (B) 92/93/324* – For the purpose of the “Rules for the Administration of Justice and Police in the Garo Hills District 1937” the Governor of Meghalaya is pleased to appoint Smti R.D.Shira, MCS, EAC, as Assistant to the Deputy Commissioner, West Garo Hills District, Tura and further, under rule 16 of the rules aforesaid invest her with the powers of Judicial Magistrates 1<sup>st</sup> Class as defined in the Code of Criminal Procedure, 1973 (Central Act No.2 of 1974) within West Garo Hills District with immediate effect and till she holds the said post.



**(E.M. Donn)**

Deputy Secretary to the Govt. of Meghalaya,  
Law (B) Department.

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***Memo.No.LJ (B).92/93/324-A,***

***Dated Shillong, the 29<sup>th</sup> September, 2014***

Copy forwarded to: -

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Gazette.
2. The Deputy Commissioner West Garo Hills District, Tura with reference to his letter No.T/Judl.17/88/Part/2011/54, dt 25.09.2014
3. Personnel & A.R. (A) Department for information.
4. Smti R.D.Shira, MCs, Extra Assistant Commissioner, West Garo Hills District, Tura
- ✓ 5. DEO (Data Entry Operator) L.R.Office, Room No. 104, Main Sectt Building for uploading the notification in Law Department website
6. Guard File.
7. Office Copy.

***By order etc,***



Deputy Secretary to the Govt. of Meghalaya,  
Law (B) Department.